

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 5944-JK (LD) of 2021

DATED:- 28 - 12 - 2021

Sanction is hereby accorded to the appointment of Officer's of School Education Department as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each, including contempt petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 28-12-2021

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, School Education Department.
5. Registrar General, High Court of J&K and Ladakh , Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


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(Khursheed Ahmad Bhat)

Additional Secretary to Government

Annexure to the Government Order No.5944-JK(LD) of 2021 dated 28.12.2021

S.No.	Case No.	Case Type	Title of the case	OIC	Designation
1	773	CCP(S)	Mohan Lal V/S Sarita Chouhan	Sh. Suraj Singh Rathore,	CEO Jammu
2	1328	SWP	Mushtaq Ahmed V/S State & ors	Sh. Abdul Majid	CEO Rajouri
3	150/2701	CCP(S)/SWP	Shakeela Begum V/S B K Singh	Sh. Prahalad Bhagat	CEO Doda
4	1988	OWP	DAV Public Secondary School V/S State of J&K & ors	Sh. Suraj Singh Rathore,	CEO Jammu
5	1149	WP(C)	Nazakat Hussain & ors. V/s UT of J&K & ors	Sh. Abdul Majid	CEO Poonch
6	67/431	CPOWP/OWP	Hamidullah V/S Shaleen Kabra	Sh. Mohd. Aziz	CEO Reasi
7	258	CCP(S)	Javed Iqbal V/S BK Singh	Sh. Abdul Majid	CEO Rajouri
8	03/30	CCP(D)/LPA	Lalita Devi V/S BK Singh	Sh. Suraj Singh Rathore,	CEO Jammu
9	1739	OWP	Jammu Sanskriti School Jammu V/S State & ors	Sh. Suraj Singh Rathore,	CEO Jammu
10	890	SWP	Tasleem Fatima V/s State of J&K & others	Sh. Sanjay K.Bhat	Personnel Officer, DSEJ
11	249	SWP	Mohd.Riaz V/s State of J&K & Ors.	Sh. Sanjay K.Bhat	Personnel Officer, DSEJ
12	2081	WP(C)	Tahira Tabasum & Others V/s U.T. of J&K & others	Sh. Abdul Majid	CEO Poonch
13	Fresh	WP(C)	Mohd. Ayoub v/s UT of J&K & Ors.	Sh. Abdul Majid	CEO Poonch
14	2764	SWP	Mohd.Sayeed Anwar v/s State of J&K & Others	Sh. Abdul Majid	CEO Poonch
15	526	SWP	Razia Begum v/s State of J&K & Others	Sh. Abdul Majid	CEO Poonch
16	64	WP(C)	Nazair Mushtafa Khan v/s Shaheen Akhter & Others	Sh. Abdul Majid	CEO Poonch
17	537/783	CPSW/SWP	Shokat Hussain v/s State of J&K & Others	Sh. Abdul Majid	CEO Poonch
18	Fresh	WP(C)	Saima Bukhari v/s UT of J&K & Others.	Sh. Abdul Majid	CEO Poonch
19	15	SWP	Nayaz Ahmad & Ors. V/s State of J&K & Others.	Sh. Abdul Majid	CEO Poonch
20	1077	SWP	Mohd. Hanief v/s State of J&K & Others	Sh. Abdul Majid	CEO Poonch
21	818	WP(C)	Shahnaz Begum & Others v/s UT of J&K & Others.	Sh. Abdul Majid	CEO Poonch
22	399/1167	CPSW/SWP	Shamim Akhter v/s Ravinder Singh & Anr.	Sh. Abdul Majid	CEO Poonch

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23	774/442	CPSW/SWP	Sajid Mumtaz v/s Sh. Sh. F. A.Shah & Others	Sh. Abdul Majid	CEO Poonch
24	201/303	CCP(S)/SWP	Bopinder Singh v/s Pandu Rang Pole & Others	Sh. Abdul Majid	CEO Poonch
25	212/3111	CCP(S)/WP(C)	Hazoor Fatima v/s Asgar Hassan Samoon & Ors.	Sh. Abdul Majid	CEO Poonch
26	1033	SWP	Naseem Begum v/s State of J & K & Others	Sh. Abdul Majid	CEO Poonch
27	1250	OWP	Prem Singh v/s State of J&K & Others	Sh. Gulzar Hussain Chaudhary	CEO, Rajouri
28	754	SWP	Zaheen Anjum v/s State of J & K & Others	Sh. Gulzar Hussain Chaudhary	CEO, Rajouri
29	2669	SWP	Ajay Kumar & Ors. State of J&K & Others.	Sh. Gulzar Hussain Chaudhary	CEO, Rajouri
30	4/867	CCP(S)/SWP	Vikram Singh v/s Anuradha Gupta & Others	Sh. Gulzar Hussain Chaudhary	CEO, Rajouri
31	329/1301	CPSW/SWP	Reena Rani V/s Babila Rakwal & anr.	Sh. Prakash Lal Thapa	CEO Kathua
32	1969	WP(C)	Firdous Begum V/s UT of J & K & ors.	Sh. Abdul Majid	CEO Poonch
33	Fresh	WP(C)	Zahora Khatoon V/s UT of J & K & ors.	Sh. Abdul Majid	CEO Poonch
34	2389	SWP	Amit Kumar Sharma & ors. V/s UT of J&K & ors.	Sh. Abdul Majid	CEO Poonch
35	334	SWP	Nasreen Akhter V/s UT of J & K & ors.	Sh. Abdul Majid	CEO Poonch
36	543	WP(C)	Semi Bala V/s UT of J&K & ors.	Sh. Abdul Majid	CEO Poonch
37	507	WP(C)	Javid Iqbal V/s UT of J&K & ors.	Sh. Abdul Majid	CEO Poonch
38	242	WP(C)	Mohd. Mehmood Khan V/s UT of J&K & ors.	Sh. Abdul Majid	CEO Poonch
39	426	WP(C)	Koser Parveen V/s UT of J&K & ors.	Sh. Abdul Majid	CEO Poonch
40	647	WP(C)	Ahtsham Akram Khan V/s UT of J&K & ors.	Sh. Abdul Majid	CEO Poonch
41	693	WP(C)	Mohd. Ashiq V/s UT of J&K & ors.	Sh. Abdul Majid	CEO Poonch
42	2675	SWP	Liaquit Ali & ors. V/s state & ors.	Sh. Abdul Majid	CEO Poonch
43	2627	SWP	Rukhsana Bi V/s state & ors.	Sh. Abdul Majid	CEO Poonch
44	2670	SWP	Rajni Devi & ors. V/s state & ors.	Sh. Abdul Majid	CEO Poonch
45	2477	SWP	Sudesh Kumar & ors. V/s state & ors.	Sh. Abdul Majid	CEO Poonch
46	298/ 195	CCP(S)/ SWP	Wakir-Un-Nisa V/s Sarita C	Sh. Abdul Majid	CEO Poonch


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47	1767/ 14 01	T.A./ SWP	Rabia Bashir V/s UT of J&K & ors.	Sh. Rashpal Singh Chowhan	CEO Kishtwar
48	5714/ 11 64	T.A./ SWP	Preet Kour V/s UT of J&K & ors.	Sh. Gulzar Hussain Chaudhary	CEO, Rajouri
49	4770/ 78	T.A./ SWP	Abid Hussain V/s UT of J&K & ors.	Sh. Prahalad Bhagat	CEO, Doda
50	1755	O.A.	Aruna Sharma V/s UT of J&K & ors.	Umesh Sharma	Deputy Secretary to the Government School Education Department
51	1768	O.A.	Touseef Mehmood V/s UT of J&K & ors.	Sh. Sanjay K. Bhat	Personnel Officer, DSEJ
52	286	CCP(S)	Rita Devi V/s Prem Nath & anr.	Sh. Onkar Chand Sharma	CEO Samba
53	3454	WP(C)	Mohd. Shafi V/s state & ors.	Sh. Prahalad Bhagat	CEO, Doda
54	498/472	CPSW/SWP	Bishamber Dass V/s B.V.R. Subhramnyam	DR. Ravi Shankar Sharma	Director School Education Jammu
55	73	OWP	Diocese of Jammu-Srinagar Education Society Bishop House Jammu Cantt-3 & ors V S State of J&K & ors.	Umesh Sharma	Deputy Secretary to the Government School Education Department

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